IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG WP (Crl) No. 13-A/2020

Arif Nabi Mochi

... Petitioner(s)

Through: - Mr. Sheikh Manzoor, Adv.

V/s

UT of J&K and Ors.

....Respondents(s)

Through: - Mr. B. A. Dar, Sr. AAG

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge

ORDER 23.04.2020

While Mr. Sheikh Manzoor, learned counsel appearing for the petitioner has been provided the link and is on VidyoDesktop; Mr. B. A. Dar, Sr. AAG, representing the Union Territory, respondents is on Voice Call from his residence

Heard. Admit.

Notice, waived by Mr. B. A. Dar, learned Sr. AAG on behalf of respondents. He shall file objections within three weeks.

List on 20.05.2020.

SD/ (Ali Mohammad Magrey) Judge

Srinagar 23.04.2020 Mohammad Yasin Dar